

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.251- **TP 9 of 2016(CP 46 of 2010)**  
ITEM No.252- IA 32 of 2019

**Proceedings under Section 397-398 of Co. Act, 1956**

**IN THE MATTER OF:**

Rajesh Patil

.....Applicant

V/s

Moonshine Films Pvt Ltd & Ors

.....Respondent

**Order delivered on: 25/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Jaimin Dave Adv. a/w. Ms. Hirva Dave Adv. in IA 32 of 2019

For the Respondent

: Mr. Parth Saluja, Adv. for Mr. Apurva Vakil, Adv. for R-1 in IA 32 of 2019

**ORDER**

**TP 9 of 2016(CP 46 of 2010) & IA 32 of 2019**

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 24.10.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**